

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

ORDER

In view of official exigency, posting & transfer of following Drivers are made with immediate effect :-

SN	Name of the driver & EC	/AFrom	Told Tell
1.	Sh. Sudhir Kumar S/o Sh. Anand Singh, EC: 10102/25171979	Pool Car Section, Patiala House Courts, New Delhi	Pool Car Section, Saket Courts,New Delhi
2.	Sh. Vijay Kumar, S/o Sh. Giri Raj Singh EC:10100/13265358	Pool Car Section, Saket Courts, New Delhi	Pool Car Section, Patiala House Courts, New Delhi

Note:

Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.

ii. The abovesaid drivers are directed to takeover and handover the charge of vehicle(s) (if any) of their respective vehicle(s) and join their respective place of posting immediately.

This issues with the approval of Ld. Principal District & Sessions Judge (Hqs), Delhi.

NARESH Digitally signed by NARESH KUMAR KUMAR LAKA Date: 2025,12.09 2025,12.09 21:46:54 +0530

(Naresh Kumar Laka)
Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No 96986-9700 (. IPOOI Cars/T&P/THC/2025

Dated 0 9 DEC 2025

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

2. The PS to Ld. Principal District & Sessions Judge (New Delhi District), Patiala House Courts, N. Delhi.

3. The PS to Ld. Principal District & Sessions Judge (South), Saket Courts, N. Delhi.

4. The A.O., Accounts Branch, District Courts (Central/New Delhi District/South), Tis Hazari, Patiala House & Saket Courts.

5. Personal File Admin. Branch III, (Central/New Delhi District/South), Tis Hazari, Patiala House & Saket

6. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central District)

The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).

8. The Branch Incharge, Pool Car Section, Patiala House & Saket Courts, New Delhi

9. The Driver concerned with the directions to join their respective place of posting immediately.

NARESH Digitally signed WARESH KUMAR KUMAR AKA Date: 2025.12.09

Office-in-Charge, Pool Car Section, Tis Hazari Courts, Delhi